

(c) Farmers are getting processed seeds as per their requirement as indicated above.

(d) Does not arise. Tie-up arrangements for adequate availability of seeds are made in the Zonal Seed Review Meetings before each cropping season.

(e) The availability of Rice Seed for Kharif 1996 as assessed at above referred meeting has been estimated about 20.00 lakh quintals against the estimated requirement of 15.00 lakh quintals. Wheat & Rabi rice being a winter crop is assessed at Rabi Zonal Seed Review Meetings.

[Translation]

Bomb Blast in Bus

693 SHRI AMAR PAL SINGH Will the Minister of HOME AFFAIRS be pleased to state

(a) whether a powerful bomb blast took place in a bus of Rajasthan State Transport Corporation on Agra-Jaipur National highway.

(b) if so, the number of persons killed and injured in the bomb blast.

(c) whether any inquiry has been conducted in this regard.

(d) if so, the outcome thereof; and

(e) the preventive measures taken to check recurrence of such incidents?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD MAQBOOL DAR) (a) and (b) Yes, Sir. A bomb blast took place in the Rajasthan Roadways bus near Mahuwa District Dausa Rajasthan on 22.5.1996. As per available information 14 persons were killed and 35 injured in the bomb blast.

(c) and (d) The State Government of Rajasthan is making investigation in this case.

(e) State Governments are alerted from time to time regarding activities of terrorist elements, their movements and likely targets in various States with a view to enable them to take appropriate measures to prevent recurrence of such incidents.

DMU Train

694 SHRI SHATRUGHAN PRASAD SINGH Will the Minister of RAILWAYS be pleased to state

(a) whether DMU train running between Patna and Mansi leaves the station four to five hours late everyday causing inconvenience to thousands of passengers; and

(b) if so, the action proposed to be taken to improve punctuality of the train?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) (a) There have been cases of late running of this train.

(b) Close watch and monitoring of the train.

Passenger Facilities

695 SHRI RAM KRIPAL YADAV Will the Minister of RAILWAYS be pleased to state

(a) the names of railway stations in Bihar where facilities of waiting rooms, restaurants, drinking water, toilets, retiring rooms and sheds on platforms are not available.

(b) if so, whether these facilities are proposed to be provided on the stations during the current financial year; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) (a) to (c) Facilities such as waiting room, drinking water and toilets are provided at all stations. Amenities such as restaurants, retiring rooms and sheds on platforms are provided as per norms based on the volume of traffic handled at a particular station and the number of long distance trains stopping, originating and terminating at the station. Therefore, the availability of these amenities at all stations will not be uniform.

Important stations with a large volume of traffic which justifies provision of these amenities, are provided with them whereas smaller stations with a relatively meagre volume traffic will not be provided the same quantum of amenities. However, as a continuous process, the Railways conduct surveys to ascertain the adequacy of amenities at every station and the deficiencies, wherever noticed, are made good.

The Ministry of Railways do not maintain the information State-wise.

Modernisation of Railway Stations in Delhi

696 SHRI JAI PRAKASH AGARWAL Will the Minister of RAILWAYS be pleased to state

(a) the expenditure incurred on the modernisation of various railway stations located in National Capital Region Delhi during the last three years;

(b) the details of funds allocated and the expenditure incurred on different works, year-wise

(c) extent of actual achievements made;

(d) whether the Government have received any complaints pertaining to irregularities committed in execution construction work during the said period; and

(e) if so, the details thereof and the action taken thereon?